

## Annexure-1

Name of the corporate debtor: Minerva Executive Apartments Pvt Ltd; Date of commencement of liquidation: 26/11/2019.; List of stakeholders as on: 7th Feb 2020

**List of secured financial creditors (Amount in Rupees)**

S.NO.	Name of Creditor	Id. No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amt of claim rejected	Amt of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amt of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished (yes/no)	Details of security interest	Amt covered by guarantee	% share in total amount of claims admitted					
1	Union Bank of India	Nil	4/12/19	1,707,840,825.00	1,704,512,905.00	Term Loan with interest	1,704,512,905.00	Yes	**	0	78.14	0	0	3,327,920.00	0	Nil

\*\* All that the lease hold rights of land property admeasuring 4088 sq. yards bearing plot No.13 in Sy. No.75 of Sadaramangala village, KR Puram, Hobel, Bangalore of Neelakanta Cold Storage Pvt Ltd leased out to Minerva Executive Apartmnts Pvt Ltd and building constructed thereon and all movable assets and immovable assets of the company.